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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.NO. 429/97

Date of Order : 23.9.98

BETWEEN :

J.S.Rana

.. Applicant.

AND

1. Union of India, Through Secretary, Ministry of Home Affairs, New Delhi.
2. The Lieutenant Governor, National Capital Territory of Delhi, Raj Bhavan, Delhi.
3. The Secretary, Land & Building Department, Govt. of National Capital Territory of Delhi, Vikas Bhavan (Near I.T.O.), New Delhi.
4. The Secretary, Union Public Service Commission, Dholpura House, Shahjahan Road, New Delhi.

.. Respondents.

— — —

Counsel for the Applicant

.. Mr.J.S.Rana  
(Party-in-Person)

Counsel for the Respondents

.. Mr. N.R.Devraj

— — —

CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

— — —  
O R D E R

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

— — —

Party-in-Person absent. Mr.N.R.Devraj, learned  
standing counsel for the respondents.

L R

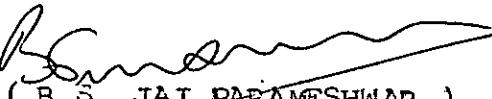
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2. This OA is coming up for judgement number of times.

The applicant was present on 8.5.98. A copy of the reply was received by him on that day. Hence the OA was listed for orders on 18.6.98. Once again it was listed for orders on 16.7.98. The applicant was absent. It was indicated in the order dated 16.7.98 that to list the OA for dismissal today. Accordingly the OA is listed for dismissal today. The applicant is not present.

3. Hence the OA is dismissed for default.

  
( B.S. JAI PARAMESHWAR )

Member (Judl.)

23.9.98

  
( R.RANGARAJAN )

Member (Admn.)

Dated : 23rd September, 1998

( Dictated in Open Court )

  
DR 23-9-98

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..3..

**Copy to:**

1. The Secretary, Min. of Home Affairs, New Delhi.
2. The Lieutenant Governor, National Capital Territory of Delhi, Raj Bhavan, Delhi.
3. The Secretary, Land & Building Department, Govt. of National Capital Territory of Delhi, Vikas Bhavan, (Near I.T.O) New Delhi.
4. The Secretary, Union Public Service Commission, Dhelpur House, Shahjahan Road, New Delhi.
5. One copy to Mr. J. S. Rana, Party in Person, Chief Manager(LAW), Law Dept., State Bank of Hyderabad, Head Office, Hyderabad.
6. One copy to Mr. N. R. Devraj, Sr. CGSC, AT, Hyderabad.
7. One copy to D.R(A), CAT, Hyderabad.
8. One duplicate copy.

YLKR

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II COURT

TYPED BY  
COMPILED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI S. S. DAI PARAMESHWAR :  
M(J)

DATED: 23/9/98

ORDER/JUDGMENT

~~M.A/7.A/C.P.N.C.~~

in

C.A.NO. 429/97

ADMITTED, AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED For default

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

